

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1356/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

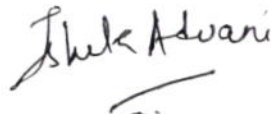
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Gujarat Urja Vikas Nigam Limited
V/s.
Nitesh Co-Generation Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Pratap Nimballkar	Advocate for Petitioner	
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2)	Ishita Advani 1/b Desai & Diwari	Advocate for Respondent	
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By consent ~~by~~ of both parties matter
adjourned to 11.01.2018




Contd on Page - 2 -

ORDER

C.P. No.1356/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench by consent adjourned to **11.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

21.12.2017
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)